

C. A. T. Bench, JODHPUR

Date of Order

Orders

MP D- 288/92

OA - 102/86)

16.12.92

None present for the petitioner.

Last opportunity is allowed to remove the defects within 4 weeks. If the defects are not removed within the prescribed period, the registration will stand declined without further reference to the Bench.

sd

(Gopal Krishna)
Member(Judl)

sd

(B. B. Mahajan)
Member(Adm.)